

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 310
TO BE ANSWERED ON THE 18TH JULY, 2017

RASHTRIYA KRISHI VIKAS YOJANA

310. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number and details of projects undertaken for agriculture improvement in Kerala under the Rashtriya Krishi Vikas Yojana (RKVY) in 2016-17, district-wise;
- (b) the details of the procedure for selection of projects and release of funds under RKVY;
- (c) the details and the amount of funds allocated under RKVY during the last three years, State-wise; and
- (d) the amount of funds released under RKVY for Kerala in 2015-16 and 2016-17?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Rashtriya Krishi Vikas Yojana (RKVY) provides flexibility and autonomy to States to choose projects for implementation under the scheme as per their needs, priorities and available resources for the holistic development of agriculture and allied sectors. The State Agriculture Department which is the nodal department for implementation of the scheme in the state places RKVY project proposals before the State Level Project Screening Committee (SLPSC) headed by Agriculture Production Commissioner or any other officer nominated by Chief Secretary, which, after due consideration, places eligible & scrutinized project proposals before State Level Sanctioning Committee (SLSC) headed by the Chief Secretary for approval of the project. The funds under the scheme are released in two installments. The 1st instalment of 50% of fund is released to the State Governments upon receipt of minutes of SLSC. The 2nd Instalment of funds is released upon receipt of utilization certificates of funds released and the progress of implementation the project. SLSC of Kerala has approved 26 number of new projects and 67 number of ongoing projects for implementation during 2016-17. The district-wise details of projects approved is given at **Annexure-I**.

(c) & (d): The state-wise allocation and release of funds, including Kerala, under the scheme during the last three years is given at **Annexure-II**.

Annexure - I

Statement annexed in reply to the Lok Sabha Unstarred Question No.310 raised by SHRIMATI P.K. SREEMATHI TEACHER due for answer on 18.07.2017

District-wise project approved under RKVY during 2016-17 by the SLSC of Kerala.			
Sl. No.	Name of the District	No. of Projects Approved	
		New	Ongoing
1	Thiruvananthapuram	14	8
2	Kollam	1	2
3	Pathanamthitta	-	1
4	Alappuzha	-	5
5	Kottayam	1	6
6	Idukki	2	2
7	Ernakulam	1	10
8	Thrissur	-	8
9	Palakkad	1	1
10	Malappuram	2	5
11	Kozhikkode	-	3
12	Wayanad	-	3
13	Kannur	3	4
14	Kasaragod	1	-
	Total	26	58*

* In addition to these district specific ongoing projects, 9 additional ongoing projects implemented in all the 14 districts of the state thus making total number of ongoing projects in the state as 67.

**Statement annexed in reply to the Lok Sabha Unstarred Question No. 310 raised by
SHRIMATI P. K. SREEMATHI TEACHER due for answer on 18.07.2017**

**Statement showing state-wise allocation and release of funds under RKVY during
2014-15 to 2016-17**

(Rs. in Crore)

Sl. No	Name of the State/UT	2014-15		2015-16		2016-17	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	267.07	263.54	197.79	192.66	228.35	222.59
2	Arunachal Pradesh	27.83	13.92	31.55	31.55	23.82	11.92
3	Assam	483.53	267.71	128.07	94.10	279.75	210.45
4	Bihar	564.55	545.73	164.86	111.20	258.22	90.61
5	Chhatisgarh	385.44	341.75	150.11	145.07	200.30	193.04
6	Goa	25.63	0.00	43.40	21.70	20.69	10.35
7	Gujarat	593.55	290.03	182.09	174.55	315.27	155.31
8	Haryana	372.03	254.68	143.10	141.54	152.40	126.85
9	Himachal Pradesh	86.11	86.11	28.30	28.30	52.76	52.76
10	Jammu & Kashmir	150.50	78.25	74.72	37.36	88.90	38.49
11	Jharkhand	306.94	153.15	87.68	78.32	155.27	72.72
12	Karnataka	884.17	632.22	359.94	346.93	247.04	242.31
13	Kerala	321.40	300.70	91.86	90.48	157.71	92.76
14	Madhya Pradesh	547.55	511.78	264.57	264.09	454.89	293.49
15	Maharashtra	1013.49	942.09	438.11	438.00	396.29	250.91
16	Manipur	43.00	43.00	20.46	20.46	29.77	12.83
17	Meghalaya	68.77	60.64	16.52	8.26	20.19	10.63
18	Mizoram	113.92	113.92	16.61	19.39	25.95	20.58
19	Nagaland	52.75	52.75	25.25	25.25	36.94	34.94
20	Orissa	504.13	482.07	299.67	292.36	342.59	334.91
21	Punjab	508.71	413.71	215.94	107.97	260.50	95.81
22	Rajasthan	740.55	695.28	342.47	325.97	262.28	261.98
23	Sikkim	18.98	9.49	24.35	4.07	14.71	14.40
24	Tamil Nadu	298.95	298.95	259.94	259.74	147.39	204.87
25	Telangana	195.27	179.64	142.30	135.91	427.85	256.99
26	Tripura	80.27	80.27	21.54	21.54	34.41	34.41
27	Uttar Pradesh	704.93	589.47	358.16	177.41	321.98	201.89
28	Uttarakhand	95.39	80.70	40.03	36.20	46.87	46.57
29	West Bengal	598.61	582.34	285.26	284.56	352.47	280.78
	Total States	9864.02	8363.89	4454.65	3914.94	5355.56	3876.15
29	A & N Islands	Done by MHA		4.70	2.35	4.69	2.35
30	Chandigarh			0.31	0.00	0.33	
31	D& N Haveli			5.43	0.00	5.42	
32	Daman & Diu			0.94	0.00	0.94	
33	Delhi			1.50	0.00	1.50	
34	Lakshadweep			0.63	0.00	0.63	
35	Pudducherry			1.51	0.76	1.51	
	Total UTs			15.02	3.11	15.02	2.35
	Grand Total	9864.02	8363.89	4469.67	3918.05	5370.58	3878.50
